

Before the Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION NO: 190 OF 2005.  
This the 6th DAY OF MAY, 2005

HON'BLE SHRI S.P. ARYA, MEMBER (A)  
HON'BLE SHRI M.L. SAHNI, MEMBER (J)

D.N. Shukla aged about 59 years s/o Late Sri Rameshwar Shukla, (Additional Commissioner, Judicial -1, Allahabad Division, Allahabad) attached to Hon'ble Board of Revenue U.P. Allahabad, (R/o) C/o Mr. M.C. Dwivedi, (Advocate, High Court) 460-D, Mamfordganj, Allahabad.

Applicant.

By Advocate: Shri D.N. Shukla present in person

**Versus**

1. Union of India through its Secretary Ministry of Personnel, Public Grievances & Pensions (Department of Personnel and Training), New Delhi.
2. Union Public Service commission, through its Secretary, Dholpur House, New Delhi.
3. State of U.P. through Chief Secretary, U.P. Lucknow.
4. Sri S.P. Goyal (Ex- Collector, Allahabad), presently posted as Principal Staff officer to the Chief Secretary, State of U.P. Lucknow.
5. Secretary, Appointment & Personnel, U.P. Lucknow.

...Opposite Parties

By Advocate: Shri S.K. Singh for Respondent No. 1  
Shri Raj Singh for Respondent No. 2,3 and 5.  
None for Respondent No. 4.

**ORDER (ORAL)**

**BY HON'BLE SHRI S.P. ARYA, MEMBER(A)**

*Recd.  
S.P.A.  
G.S.S.*

Heard. The respondent No. 1 has filed the preliminary objection. The same is taken on record. The applicant states that he does not want to press this O.A. at this stage and wants to withdraw the same with liberty to file afresh as and when required. In view of the statement made by the applicant in person, the O.A. is dismissed as withdrawn with liberty to agitate his grievance if any remains in future.

*D.Sahni*

(M.L.Sahni)

MEMBER(J)

*295312*  
(S.P. Arya)

MEMBER(A)

OR.  
Copy of order  
Prepared by  
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06/05/05

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